

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/185/CAA/2017
NAME OF THE TRANSFEROR CO : CHECKPOINT CHECKNET INDIA PVT LTD
NAME OF THE TRANSFEREE CO : CHECKPOINT APPAREL LABELING SOLUTIONS INDIA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	A-m Ilango	counsel for petitioner.	J.
----	------------	-------------------------	----

ORDER

Counsel for petitioner present and prayed time for making submissions. Put up on 25.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

bc